

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 14/RP/2023

Subject : Petition for review of the order dated 22.2.2023 in Petition No. 292/GT/2020 (Truing up of annual fixed charges in respect of the Simhadri Super Thermal power Station Stage-I (1000 MW) for the period 2014-19).

Petitioner : NTPC Limited

Respondents : AP Eastern Power Distribution Company Limited and 3 others

Date of Hearing : **5.7.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri A. S. Pandey, NTPC
Shri Shahrab Zaheer, NTPC

Record of Proceedings

During the hearing, the representative of the Petitioner submitted that the review petition has been filed on the limited aspect of 'Weighted average price of coal, for the purpose of Interest on Working Capital, allowed as Rs 4006.32/MT based on simple average of Weighted average price of coal for each of the months of January 2014 to March, 2014, instead of the claimed amount of Rs 4162.71/MT by considering the total landed cost of coal and total of net coal supplied in the period January, 2014 to March, 2014. Accordingly, the representative of the Petitioner prayed that the same may be admitted.

2. The Commission, after hearing the representative of the Petitioner, directed as under:

(a) Admit. Issue notice

(b) The Respondents to file their replies on or before **25.8.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, till **8.9.2023**.

3. The matter shall be listed for hearing on **29.9.2023**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

